

From,

Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow

No. 213 /Admin. (Services)/2017 Dated: Allahabad: April 04, 2017

Subject: Regarding Mediation Awareness Programme for Judicial Officers at JTRI, UP, Lucknow.

Sir,

With reference to your letter no. Mediation Trg. 2017/ JTRI- 526 dated 03.04.2017 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the schedule for organizing **Mediation Awareness Programme for Judicial Officers scheduled on 09.04.2017** at Judicial Training & Research Institute, U.P., Lucknow and nominate the officers mentioned in List-'A' for the aforesaid programme.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Encl:- As above

Sd/-

Joint Registrar (Judicial) (Services)

No. 213 (i)/Admin. (Services)/2017 dated: April 04, 2017

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, U.P., Lucknow, for participation in the aforesaid training.
3. The Chairman, Commercial Tax Tribunal, Lucknow with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, U.P., Lucknow, for participation in the aforesaid training.
4. Sri Subhash Chandra Kulshrestha, Judicial Member, Commercial Tax Tribunal, Agra, Sri Syed Waiz Mian, Judicial Member, Commercial Tax Tribunal, Aligarh, Smt. Renu Agarwal, Judicial Member, Commercial Tax Tribunal, Lucknow, Sri Mahtab Ahmad, Judicial Member, Commercial Tax Tribunal, Gautam Budh Nagar, Sri Surendra Kumar Singh-I, Judicial Member, Commercial Tax Tribunal, Ghaziabad, Sri Pradeep Kumar Gupta, Judicial Member, Commercial Tax Tribunal, Meerut, Sri Vivek Kumar Dubey, Judicial Member, Commercial Tax Tribunal, Kanpur, Sri Alok Kumar Trivedi, Judicial Member, Commercial Tax Tribunal, Bareilly, Sri Brijendra Mani Tripathi, Judicial Member, Commercial Tax Tribunal, Jhansi, Sri Mohd. Ibrahim, Judicial Member, Commercial Tax Tribunal, Allahabad, Sri Ravindra Kumar-II, Judicial Member, Commercial Tax Tribunal, Varanasi, Sri Rama Shanker, Judicial Member, Commercial Tax Tribunal, Varanasi, Sri Sudeep Kumar Banerjee, Presiding Officer, Nagar Mahapalika Tribunal, Lucknow, Sri Raj Narain Pandey, Secretary, Lokayukta, U.P, Lucknow, Rakesh Kumar-III, Chief Invst. Officer, Lokayukta, U.P, Lucknow, Sri Vidya Prakash Pathak, Chief Legal Adviser, Noida Development Authority, G.B. Nagar, Sri Pankaj Kumar Singh, Registrar, State Consumer Disputes Redressal Comm., Lucknow, Sri Krishna Kumar Asthana, General Manager (Law), U.P State Industrial Development Corporation, Kanpur, Smt. Jyotsana Sharma, Secretary, SLISA,

U.P, Lucknow, Sri Sushil Kumar Rastogi, O.S.D, SLSA, U.P, Lucknow, Sri Gauri Shanker Gupta, Registrar, U.P State Public Services Tribunal, Lucknow, Sri Shiv Kumar-I, Legal Adviser, U.P.S.R.T.C, Lucknow, Sri Surendra Pal Singh, Spl. Secretary, Addl. L.R (Judicial), Lucknow, Sri Mushir Ahmad Abbasi, Spl. Secretary, Addl. L.R (Judicial), Lucknow, Sri Kaushalendra Yadav, Spl. Secretary, Addl. L.R (Sansadiya Karya), Lucknow, Sri Brijesh Kumar Mishra, Spl. Secretary, Addl. L.R (Judicial/ Legis), Lucknow, Sri Durg Narain Singh, Spl. Secretary, Addl. L.R (Legislative), Lucknow, Sri Randheer Singh, Spl. Secretary, Addl. L.R (Judicial/ Legis), Lucknow, Smt. Kumud Pal, Spl. Secretary, Addl. L.R (Legislative), Lucknow, Sri Rakesh Kumar Shukla, Spl. Secretary, Addl. L.R (Judicial), Lucknow, Sri Ravindra Vikram Singh, O.S.D (Judicial), High Court Allahabad, Lucknow Bench, Lucknow, Sri Jagdish Prasad-IV, O.S.D (Judicial), High Court Allahabad, Lucknow Bench, Lucknow, Smt. Rekha Agnihotri, Jt. Registrar (Jud.)(Listing), High Court Allahabad, Lucknow Bench, Lucknow and Sri Sanjiv Kumar, O.S.D (Judicial), High Court Allahabad, Lucknow Bench, Lucknow with the request to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.

5. The Private Secretary to Hon'ble Mr. Justice Shabihul Hasnain with the request to kindly place the aforesaid information before His Lordship.
6. Sri Mayank Kumar Jain, Registrar (Judicial) (Selection & Appointment/ Seniority), High Court of Judicature at Allahabad in reference to your letter no. 126/Mediation/Subordinate Court/2017 dated 02.02.2017.
7. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Assistant Registrar (Services)

**List of Participants for
Mediation Awareness Programme for Judicial Officers on 09.04.2017
at JTRI, Lucknow.**

Sl. No.	Name	Designation	Place of Posting
1.	ASHWINI KUMAR TRIPATHI	Addl. District & Sessions Judge	Agra
2.	VIVEK SANGAL	Spl. J. (SC/ST, Pev.of Atroci Act)	Agra
3.	SANTOSH RAI	Spl. Judge (U.P. Dacoity.A.A.)	Agra
4.	CHAWAN PRAKASH	Spl. Judge (E.C. Act)	Agra
5.	ANMOL PAL	Addl. District & Sessions Judge	Agra
6.	DINESH KUMAR SHARMA-II	Addl. District & Sessions Judge	Agra
7.	MADAN LAL NIGAM	Addl. District & Sessions Judge	Aligarh
8.	PREM NATH	Addl. District & Sessions Judge	Allahabad
9.	BRIJ MOHAN GUPTA-II	Spl. J. (SC/ST, Pev.of Atroci Act)	Allahabad
10.	JITENDER KUMAR	Addl. District & Sessions Judge	Allahabad
11.	RAMESH CHAND-I	Addl. District & Sessions Judge	Allahabad
12.	NASEER AHMAD-II	Addl. District & Sessions Judge	Bareilly
13.	RAGHVENDRA	Spl. J. (SC/ST, Pev.of Atroci Act)	Bareilly
14.	JITENDRA KUMAR SINHA	Addl. District & Sessions Judge	Bareilly
15.	AVNISH SAXENA	Spl. Judge (E.C. Act)	Bareilly
16.	RAVI NATH	Addl. District & Sessions Judge	Bareilly
17.	RAJAT SINHA	Addl. District & Sessions Judge	Bareilly
18.	SMT. SONICA CHOUDHARY	Addl. District & Sessions Judge(FTC)	Budaun
19.	RAMESH GUPTA	Addl. District & Sessions Judge	Bulandshahar
20.	MOHD. RAIS SIDDIQUI	Addl. District & Sessions Judge	(At Khurja) Bulandshahar
21.	SHIV SHANKER PRASAD	Spl. J. (SC/ST, Pev.of Atroci Act)	Bulandshahar
22.	RAJEEV KUMAR-III	Addl. District & Sessions Judge	Bulandshahar
23.	ANIL KUMAR JHA	Judge, Spl Court, CBI Court No. 2	Ghaziabad
24.	SATYA PRAKASH TRIPATHI	Addl. District & Sessions Judge	Ghaziabad
25.	ASHOK KUMAR SINGH-III	Addl. District & Sessions Judge	Gorakhpur
26.	SMT. NEERJA SINGH	Spl. J. (SC/ST, Pev.of Atroci Act)	Gorakhpur
27.	ASHOK KUMAR PREMI	Spl. J, Spl C.No 1 (Pre.Cor. Act)	Gorakhpur
28.	RAKESH DHAR DUBEY	Spl. Judge (E.C. Act)	Gorakhpur
29.	SHAMSUL HAQUE	Spl. J, Spl C.No 3 (Pre.Cor. Act)	Gorakhpur
30.	SANJAY KUMAR-VII	Spl. Judge (U.P. Dacoity.A.A.)	Jalaun at Orai
31.	RAJAT SINGH JAIN	Addl. District & Sessions Judge	Kanpur Nagar
32.	JYOTI KUMAR TRIPATHI	Spl. J. (SC/ST, Pev.of Atroci Act)	Kanpur Nagar
33.	SMT. VANI RANJAN AGRAWAL	Addl. District & Sessions Judge	Kanpur Nagar
34.	ANUPAM KUMAR	Spl. Judge (E.C. Act)	Kanpur Nagar
35.	AMAR JEET VERMA	Addl. District & Sessions Judge	Kanpur Nagar
36.	RAJENDRA SINGH-IV	Spl. J, Spl C.No 1 (Pre.Cor. Act)	Lucknow
37.	SURENDRA SINGH-I	Principal Judge, Family Court	Mainpuri
38.	GURPREET SINGH BAWA	Addl. District & Sessions Judge	Mainpuri
39.	AMAR NATH SINGH	Addl. District & Sessions Judge	Mathura
40.	ARUN KUMAR MISRA	Addl. District & Sessions Judge	Meerut
41.	ARVIND KUMAR PANDEY	Spl. J. (SC/ST, Pev.of Atroci Act)	Meerut
42.	PEEYUSH SHARMA	Addl. District & Sessions Judge	Meerut
43.	MUKESH MISHRA	Spl. Judge (E.C. Act)	Meerut
44.	PRAMOD KUMAR SRIVASTAVA-II	Addl. District & Sessions Judge	Meerut
45.	ABDUL SHAHID	Spl.Judge,Anti Corruption V.B.UPSEB	Meerut
46.	VINAI KUMAR DWIVEDI	Addl. District & Sessions Judge	Meerut
47.	LAKSHMI KANT SHUKLA	Addl. District & Sessions Judge	Meerut
48.	UTKARSH CHATURVEDI	Addl. District & Sessions Judge	Meerut
49.	MOHD. SHAREEF	Spl. J, Spl C.No 2 (Pre.Cor. Act)	Meerut
50.	DEV KANT SHUKLA	Addl. District & Sessions Judge(FTC)	Mirzapur
51.	RAM BARAN SAROJ	Addl. District & Sessions Judge	Moradabad
52.	RAVINDRA KUMAR-I	Addl. District & Sessions Judge	(At Chandausi- Moradabad)
53.	NEERAJ KUMAR	Addl. District & Sessions Judge	Moradabad
54.	SMT. ANITA RAJ	Addl. District & Sessions Judge	Moradabad
55.	KM. ARADHANA RANI	Spl. Judge (E.C. Act)	Moradabad
56.	SMT. KALPANA	Addl. District & Sessions Judge	Moradabad
57.	GAURAV KUMAR SRIVASTAVA	Addl. District & Sessions Judge	Muzaffar Nagar
58.	DINESH CHAND	Addl. District & Sessions Judge	Muzaffar Nagar
59.	ABHIMANYU	Spl. Judge (E.C. Act)	Muzaffar Nagar
60.	UMESH CHANDRA	Addl. District & Sessions Judge	Muzaffar Nagar
61.	VIRJENDRA KUMAR SINGH	Addl. District & Sessions Judge	Rampur
62.	VINOD KUMAR BARNWAL	A.D.J. (FTC)	Sant Kabir Nagar at Khalilabad
63.	SUSHRI PRATIMA SRIVASTAVA	Addl. District & Sessions Judge	Shahjahanpur
64.	ANIL KUMAR PANDEY	Addl. District & Sessions Judge	Shahjahanpur
65.	DEVI SHANKER PD. SRIVASTAVA	Addl. District & Sessions Judge	Sitapur
66.	JAI PRAKASH YADAV	Addl. District & Sessions Judge	Sitapur
67.	PRAMOD KUMAR SHARMA	Addl. District & Sessions Judge	Varanasi
68.	DR. ASHOK KUMAR SINGH-IV	Spl. J. (SC/ST, Pev.of Atroci Act)	Varanasi

69.	DIVESH CHANDRA SAMANT	Addl. District & Sessions Judge	Varanasi
70.	MAHANTH LAL	Spl. Judge (E.C. Act)	Varanasi
71.	SUSRI SHELLY ROY	Addl. District & Sessions Judge(FTC)	Varanasi
72.	SUBHASH CHANDRA KULSHRESTHA	Judicial Member, Commercial Tax Tribunal	Agra
73.	SYED WAIZ MIAN	Judicial Member, Commercial Tax Tribunal	Aligarh
74.	SMT. RENU AGARWAL	Judicial Member, Commercial Tax Tribunal	Lucknow
75.	MAHTAB AHMAD	Judicial Member, Commercial Tax Tribunal	Gautambuddha Nagar
76.	SURENDRA KUMAR SINGH-I	Judicial Member, Commercial Tax Tribunal	Ghaziabad
77.	PRADEEP KUMAR GUPTA	Judicial Member, Commercial Tax Tribunal	Meerut
78.	VIVEK KUMAR DUBEY	Judicial Member, Commercial Tax Tribunal	Kanpur
79.	ALOK KUMAR TRIVEDI	Judicial Member, Commercial Tax Tribunal	Bareilly
80.	BRIJENDRA MANI TRIPATHI	Judicial Member, Commercial Tax Tribunal	Jhansi
81.	MOHD. IBRAHIM	Judicial Member, Commercial Tax Tribunal	Allahabad
82.	RAVINDRA KUMAR-II	Judicial Member, Commercial Tax Tribunal	Varanasi
83.	RAMA SHANKER	Judicial Member, Commercial Tax Tribunal	Varanasi
84.	SUDEEP KUMAR BANERJEE	Presiding Officer, Nagar Mahapalika Tribunal	Lucknow
85.	RAJ NARAIN PANDEY	Secretary, Lokayukta, U.P.	Lucknow
86.	RAKESH KUMAR-III	Chief Invst. Officer, Lokayukta, U.P.	Lucknow
87.	VIDYA PRAKASH PATHAK	Chief Legal Adviser, Noida Development Authority	G.B.Nagar
88.	PANKAJ KUMAR SINGH	Registrar, State Consumer Disputes Redressal Comm.	Lucknow
89.	KRISHNA KUMAR ASTHANA	General Manager (Law), U.P. State Industrial Dev. Corpo.	Kanpur
90.	SMT. JYOTSANA SHARMA	Secretary, SLSA, UP,	Lucknow
91.	SUSHIL KUMAR RASTOGI	O.S.D., SLSA, UP,	Lucknow
92.	GAURI SHANKER GUPTA	Registrar, U.P. State Public Services Tribunal	Lucknow
93.	SHIV KUMAR-I	Legal Adviser, U.P.S.R.T.C.	Lucknow
94.	SURENDRA PAL SINGH	Spl. Secy. & Addl. L.R. (Judicial)	Lucknow
95.	MUSHIR AHMAD ABBASI	Spl. Secy. & Addl. L.R. (Judicial)	Lucknow
96.	KAUSHALENDRA YADAV	Spl.Sec.& Addl.LR(Sansdiya Karya V)	Lucknow
97.	BRIJESH KUMAR MISHRA	Spl.Sec.& Addl.L.R.(Judicial/Legis)	Lucknow
98.	DURG NARAIN SINGH	Spl. Secy. & Addl.L.R.(Legislative)	Lucknow
99.	RANDHEER SINGH	Spl.Sec.& Addl.L.R.(Judicial/Legis)	Lucknow
100.	SMT. KUMUD PAL	Spl. Secy. & Addl.L.R.(Legislative)	Lucknow
101.	RAKESH KUMAR SHUKLA	Spl. Secy. & Addl. L.R. (Judicial)	Lucknow
102.	RAVINDRA VIKRAM SINGH	O.S.D. (Judicial)	Lucknow
103.	JAGDISH PRASAD-IV	O.S.D. (Judicial)	Lucknow
104.	KM. REKHA AGNIHOTRI	Jt. Registrar (Jud.) (Listing)	Lucknow
105.	SANJIV KUMAR	O.S.D. (Judicial)	Lucknow